

D.R(A)
3)
6/7/15

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.05/S.O./2015

Date : 06.07.2015

Consequent upon retirement, transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE AJAY RASTOGI	JAIPUR METROPOLITAN
2.	HON'BLE MR. JUSTICE GOVIND MATHUR	JODHPUR METROPOLITAN BALOTRA
3.	HON'BLE MR. JUSTICE G.K.VYAS	UDAIPUR JALORE
4.	HON'BLE DR. JUSTICE VINEET KOTHARI	BIKANER DUNGARPUR
5.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	BHARATPUR SIROHI
6.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	KOTA JAISALMER
7.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	AJMER JODHPUR DISTRICT
8.	HON'BLE MR. JUSTICE M.N.BHANDARI	ALWAR PRATAPGARH
9.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	JAIPUR DISTRICT RAJSAMAND
10.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	BHILWARA BANSWARA
11.	HON'BLE MISS JUSTICE BELA M. TRIVEDI	SIKAR
12.	HON'BLE SMT. JUSTICE NISHA GUPTA	SAWAIMADHOPUR
13.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	BUNDI
14.	HON'BLE MR. JUSTICE ALOK SHARMA	DAUSA
15.	HON'BLE MR. JUSTICE SANDEEP MEHTA	GANGANAGAR
16.	HON'BLE MR. JUSTICE J.K. RANKA	JHUNJHUNU
17.	HON'BLE MR. JUSTICE P.K. LOHRA	CHITTORGARH
18.	HON'BLE MR. JUSTICE V.S. SIRADHANA	JHALAWAR
19.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI
20.	HON'BLE MR. JUSTICE ARUN BHANSALI	HANUMANGARH
21.	HON'BLE MR. JUSTICE ATUL KUMAR JAIN	KARALI
22.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	MERTA
23.	HON'BLE MR. JUSTICE B.L. SHARMA	TONK
24.	HON'BLE MISS JUSTICE JAISHREE THAKUR	CHURU
25.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	BARAN
26.	HON'BLE MR. JUSTICE PRAKASH GUPTA	DHOLPUR

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Hon'ble Inspecting Judges of the area would advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No.PA/RG/9(3)/89 (Separate)/349

Date : 06.07.2015

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts located in their judgementships.
9. Presiding Officer, All Tribunals.
10. Private Secretary to all the Hon'ble Judges.
11. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL